

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S. N	Name of Judicial Officer (Column No.1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Sh. Sachin Sood, ADJ-01	Sh. Sandeep Kr. Sharma, ADJ-02	Ms. Ruchi Aggarwal Asrani PO-MACT-01
2	Sh. Sandeep Kr. Sharma, ADJ-02	Ms. Neha Paliwal Sharma, ADJ-03	Sh. Pankaj Sharma, PO-MACT-02
3	Ms. Neha Paliwal Sharma, ADJ-03	Sh. Neeraj Sharma, ADJ-04	Sh. Abhishek Srivastava, ADJ-05
4	Sh. Neeraj Sharma, ADJ-04	Sh. Abhishek Srivastava, ADJ-05	Sh. Rajesh Malik, ADJ-06
5	Sh. Abhishek Srivastava, ADJ-05	Sh. Rajesh Malik, ADJ-06	Ms. Geetanjali Goel, ADJ-07
6	Sh. Rajesh Malik, ADJ-06	Ms. Geetanjali Goel, ADJ-07	Ms. Vandana, ADJ-08
7	Ms. Geetanjali Goel, ADJ-07	Ms. Vandana, ADJ-08	Ms. Shilpi Jain, ADJ-09
8	Ms. Vandana, ADJ-08	Ms. Shilpi Jain, ADJ-09	Sh. Jiten Mehra, ADJ-10
9	Ms. Shilpi Jain, ADJ-09	Sh. Jiten Mehra, ADJ-10	Sh. Praveen Singh, ADJ-11
10	Sh. Jiten Mehra, ADJ-10	Sh. Praveen Singh, ADJ-11	Ms. Anjani Mahajan, ADJ-12
11	Sh. Praveen Singh, ADJ-11	Ms. Anjani Mahajan, ADJ-12	Sh. Sachin Sood, ADJ-01
12	Ms. Anjani Mahajan, ADJ-12	Sh. Sachin Sood, ADJ-01	Sh. Sandeep Kr. Sharma, ADJ-02
13	Ms. Ruchi Aggarwal Asrani PO-MACT-01	Sh. Pankaj Sharma, PO-MACT-02	Ms. Neha Paliwal Sharma, ADJ-03
14	Sh. Pankaj Sharma, PO-MACT-02	Ms. Ruchi Aggarwal Asrani PO-MACT-01	Sh. Neeraj Sharma, ADJ-04

*JK*, 9.12.23

(NARTOTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)  
Delhi

No. 93546-606 /F.1(3)/Gaz/2023

Dated 9 DEC 2023

**Sub:- Link Addl. District Judges/PO-MACT (Central).**

**Copy forwarded for information & necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Branch In-Charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Court, Delhi.
7. The R&I, Branch (Central) for uploading on LAYERS.

*JK*

Principal District & Sessions Judge (HQs)  
Delhi